

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

36. C.P.(CAA)/95(MB)2022
IN
C.A.(CAA)/69(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2022**

Name of the Party: Eloise Energy Private Limited

Section 230-232 of Companies Act, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **19.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)